

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2409
ANSWERED ON:05.02.2014
LENGTHY SYLLABUS UPTO FIFTH CLASS
Choudhry Smt. Shruti

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that there is lengthy syllabus for classes upto 5th standard; and
- (b) if so, the details thereof and the steps taken/to be taken in this direction to correct the situation?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b): No, Madam. The syllabus for classes upto the 5th Standard, prepared by NCERT, is age-appropriate and takes into account the need for children to have a stress-free childhood. The Right of Children to Free and Compulsory Education (RTE) Act, 2009, which became operative with effect from 1st April, 2010, provides that every child in the 6-14 age groups shall have a right to free and compulsory education till the completion of elementary education. It lays down that the curriculum and evaluation process shall be in accordance with the values enshrined in the Constitution of India, and shall take into account the all-round development of the child, build on the child's knowledge, potentiality and talent, provide for learning through activities, discovery and exploration, and shall make the child free of fear, trauma and anxiety. The State governments/UT administrations have been requested to revise the syllabi for classes I to V in accordance with the provisions of the National Curriculum Framework (NCF- 2005) and a number of State/UTs have already revised the curriculum.